

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCHALLAHABAD.Allahabad this the 14th day of May 2001.original Application no. 1126 of 1992.

Hon'ble Mr. Justice R.R.K. Trivedi, Vice-Chairman  
Hon'ble Maj Gen K.K. Srivastava, Administrative Member

1. Laxami Narain son of shri Thuram, resident of village Rampur, post office Bhuili, district Mirzapur.
2. Bhola Nath son of Budh Ram, resident of Amara (Khaira Chak) Kandawa, district Varanasi.
3. Deep Narain son of shri Nanakoo, resident of village and post Marsos, district Varanasi.
4. Lachhiman son of shri Late Sitam Ram, resident of Chamhan pur, post Kandawa, district Varanasi.
5. Jagar Nath, son of shri Khakhanoo Pal, resident of village ~~Unche~~ Unche Gaon, post Gangapur, district ~~Varanasi~~ Varanasi.
6. Ram Raj Yadava, son of shri Mahadev, resident of village Madawa, post Jafarabad, district Varanasi.
7. Sharda Prasad son of shri Bhauchandra, resident of village Panditpur, post Jagatpur, district Varanasi.

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8. Barsali Ram son of shri Sita Ram, resident of village Faridpur, post Jagatpur, district Varanasi.
9. Hari Nath, son of shri Bhau Chand, resident of village Panditpur, post Jagatpur, district Varanasi.
10. Kailash Prasad, son of shri Ram Dular, resident of village Kakarmatta, post Direka, district Varanasi.
11. Mool Chand, son of shri Late Bhaggan Ram, resident of village Bandepur, post Bachchhava, district Varanasi.
12. Feku Ram son of shri Mithai Lal, resident of village Pahadi, post Rehaniya, district Varanasi.
13. Santoo Ram, son of Shri Sukkhan Ram, resident of village Nakain, post Jafarabad, district Varanasi.
14. Mohan Lal, son of shri Bhagwan Das, resident of Nathoopur, post Bhulangpur(P.A.C.), district Varanasi.
15. Lalji son of shri Sita Ram, resident of village Kanchanpur, post Kandawa, district Varanasi.
16. Ameen Ansari, son of Shri Habibulla, resident of Kakarmatta, post Direka, Varanasi.
17. Madan Mohan Lal, Srivastava, son of shri Paras Nath Lal, village Bhaipur Kala, post Bhuili, Mirzapur.

18. Rama Shankar son of shri Bhikkhoo Ram, resident of village Bandepur, post Bachchhawa, district Varanasi.

19. Mangal Nath, son of shri Ram Nath, resident of village Madav, post Rohaniya, district Varanasi.

20. Jokhan son of Shri Ram Khelawan, resident of village Daffalpur, post Rohaniya, district Varanasi.

21. Ramji son of shri Raja Ram, resident of village Nathupur, post Bhulanpur, (P.A.C.) district Varanasi.

22. Brij Mohan son of Shri Nanhaku, resident of village Urpha Hamlapur, post Dehari, district Jaunpur.

23. Fool Chand son of shri Baboo Lal, resident of village Nathoopur, post Bhoolanpur, (P.A.C.) district Varanasi.

24. Kanhaiya son of shri Deva Narayan, resident of village Nathoopur, post Bhoolanpur (P.A.C.) district Varanasi.

25. Harish Chand, son of shri Jaya Karan, resident of village Nathoopur, post Bhoolanpur (P.A.C.) district Varanasi.

26. Raj Narayan, son of shri Badri, resident of village Bandepur, post Bachchhava, district Varanasi.

27. Babua, son of shri Ruppan, resident of village Kanchanpur, post Kandawa, district Varanasi.
28. Shri Ram son of shri Bhau chand, resident of village Panditpur, post Jagatpur, district Varanasi.
29. Lalmani, son of shri Narayan, resident of village Lathiyan, post Bachchhawa, district Varanasi.
30. Kajari, son of shri Jaya Karan, resident of village Nathoopur, post Bhoolanpur, (P.A.C.) district Varanasi.
31. Hira, son of Shri Jaya Karan, resident of village Nathoopur, post Bhoolanpur (P.A.C.) district Varanasi.
32. Bhau Chand, son of Late shri Tulsi, resident of village Ghughulpur, post Bhoolanpur (P.A.C.), district Varanasi.
33. Mita Ram, son of Shri Dhannan, resident of village Bachchhawan, ~~district~~ post Bachchhawan, district Varanasi.
34. Kalloo son of Shri Banshi, resident of village Bachchhawan, post Bachchhaw, district Varanasi.
35. Punwasi, son of shri Bechan, resident of village Madhopur, post Bachchhaw, district Varanasi.

36. Mishri Lal, son of shri Kedar Nath, resident of village Jalali Patti, post Bhulanpur (P.A.C.), district Varanasi.
37. Shiv Charan son of Shri Mewa Lal, resident of village Jalali Patti, post Bhulanpur, (P.A.C.), district Varanasi.
38. Chhatthoo Ram son of Shri Chhatra Dhari, resident of village Tajpur (Dehma), district Gajipur.
39. Fool Chand, son of shri Muse Ram, resident of village Kakarmatta(Uttari), post Direka, district Varanasi.
40. Ram Bali son of shri Late Rohan Das, resident of Narayanpur, post Barbigha, district Munger.
41. Abhaya Kumar Gupta son of shri Kishori Prasad, H.E.O. 656/H, post Direka, district Varanasi.
42. Shiva Nath Maurya, son of shri Sukh Ram, resident of Village Kirahiya, post Khojawan, district Varanasi.
43. Ganga Ram, son of shri Shiv Nath, resident of village Bachchhawan, post Bachchhaw, district Varanasi.
44. Vishwanath, son of shri Bengali, resident of village Sahendi, district Gajipur.

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45. Bhupen Lal, son of shri Jarban, village  
\_\_\_\_\_, post \_\_\_\_\_, district \_\_\_\_\_

46. Govind, son of shri Shiv Murat, village Chandua,  
\_\_\_\_\_, post \_\_\_\_\_, House No. 32/51 A.

47. Ram Chandra, son of shri Lallen, resident of  
village Chaudhary, post Kandawa, district  
Varanasi.

48. Barju, son of shri Basantu, resident of village  
\_\_\_\_\_, post Kandawa, district Varanasi.

49. Ram Chatur, son of shri Ragghoo, resident of  
village Lekhia, post Bachchhawan, district  
Varanasi.

50. Ramji Lal, son of shri Baba, resident of village Lathia  
\_\_\_\_\_, district Varanasi.

51. Ramji Lal, son of shri Ram Baran, resident of  
village Gangalpur, post Gangapur, district  
Varanasi.

52. Ramji Lal, son of shri Bachanu, resident of village  
\_\_\_\_\_, post Kaja Talab, \_\_\_\_\_ District  
Varanasi.

53. Ramji Lal, son of shri Mital Ram, resident of  
village Chaudhary, post Kandawa, district  
Varanasi.

54. Ramji Lal, son of late shri Vishwanath, resident  
of village Golaburha, district Varanasi.

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Sh. Ranji, s/o Shri Kauleshwar, resident of village Kakarmatta, post R.K. district Varanasi.

Sh. Bhagwan Das, s/o Shri Maggoo, resident of village Paridpur, post Jafarabad, district Varanasi.

Sh. Ram Prasad, son of Late Shri Santu Ram, resident of village Kakarmatta, post D.R.K. District Varanasi.

Sh. Ratanlal, son of Shri Daulat, resident of village Ratnapur, post PAC, Distt. Varanasi.

Sh. Lalloo, son of Sri Sahdev, resident of village Pahari, post Mandava, Distt. Varanasi.

Sh. Ram Prasad, son of Sri Ram Kishan, ~~in~~ village Mahgaon, post Garthawa, Distt Varanasi.

... Applicants

C/As. Shri S.K. Om.

Versus

1. The Union of India through the General Manager, D.L.W. Varanasi.
2. Chief Personnel Officer, D.L.W. Varanasi.
3. The Dy. Chief Engineer (Works), D.L.W. Varanasi.

... Respondents

C/As. Shri Amit Shalekar.

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### O R D E R (Oral)

Hon'ble Mr. Justice RRK Trivedi, VC

By means of this OA under section 19 of the A.T. Act, 1985, the applicants have prayed for a direction to the respondents to absorb the applicants on regular basis in terms of the judgment of the Hon'ble Supreme Court in Indra Pal Yadav's case and the circulars of the Railway Board. It is further prayed that the respondents be directed not to engage any casual labours Khalasis either ~~either~~ <sup>or</sup> from the open market or from other divisions. No details of the services rendered by the applicant have been mentioned in the OA. only this has been claimed that the applicants have completed 360 days continuous service.

2. In counter affidavit, the claim of the applicants  
have been denied. The applicants works ~~in~~<sup>as</sup> ~~now~~<sup>broken</sup> ~~now~~<sup>now</sup> spells  
~~between~~<sup>between</sup> 1966 - 1979, only one person worked upto 31.12.1981.  
Thereafter, they did not work. Shri A. Sthalekar  
learned counsel for the respondents submitted that these  
applicants by ~~efflux~~<sup>efflux</sup> of time have become disqualified for  
the Govt. job in DLW. They have become overage and no  
effective relief can be given to them. We find force  
in the submission made by learned counsel for the  
respondents. The OA is accordingly dismissed.

No order as to costs.

Member A

### vice-Chairman

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